

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES, "B" JAIPUR

श्री संदीप गोसाई, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष
BEFORE: SHRI SANDEEP GOSAIN, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ ITA. No. 535/JP/2012
निर्धारण वर्ष / Assessment Years : 2008-09

The ACIT, Circle-2, Jaipur.	बनाम Vs.	Shri Vimal Shingvi Prop. M/s Aditi Diamonds, 80, Suraj Nagar, (West), Civil Lines, Jaipur.
स्थायी लेखा सं./ जीआईआर सं./ PAN/GIR No.: AFGPS 8499 J		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

आयकर अपील सं./ CO. No. 50/JP/2012
(Arising out of ITA No. 535/JP/2012)
निर्धारण वर्ष / Assessment Years : 2008-09

Shri Vimal Shingvi Prop. M/s Aditi Diamonds, 80, Suraj Nagar, (West), Civil Lines, Jaipur.	बनाम Vs.	The ACIT, Circle-2, Jaipur.
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अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

राजस्व की ओर से / Revenue by : Shri B.K. Gupta (CIT)
निर्धारिती की ओर से / Assessee by : Shri Rajeev Sogani (C.A.)

सुनवाई की तारीख / Date of Hearing : 28/05/2021
उदघोषणा की तारीख / Date of Pronouncement : 28/05/2021

आदेश / ORDER

PER: VIKRAM SINGH YADAV, A.M.

This is an appeal filed by the Revenue and the cross objection filed by the assessee against the order of the Id. CIT(A)-I, Jaipur dated 07.03.2012 for the assessment year 2008-09.

2. The Id A/R has stated at the Bar that the assessee has filed a petition under "Vivad Se Vishwas Scheme-2020" to settle the aforesaid matter and the said petition has recently been accepted and Form 3 has been issued on 15.04.2021 by the competent authority. It was accordingly requested that the appeal of the Department and Cross Objection of the assessee be treated as withdrawn.

3. The Id. DR is heard who did not raise any specific objection in accepting the said prayer by the assessee.

4. In view of above, the prayer of the assessee is accepted and the Revenue's appeal and Cross Objection by the assessee are dismissed as withdrawn.

Order pronounced in the open Court on 28/05/2021.

Sd/-

(संदीप गोसाईं)
(Sandeep Gosain)

न्यायिक सदस्य / Judicial Member
जयपुर / Jaipur

दिनांक / Dated:- 28/05/2021.

*Santosh

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- ACIT, Circle-2, Jaipur.

Sd/-

(विक्रम सिंह यादव)
(Vikram Singh Yadav)

लेखा सदस्य / Accountant Member

2. प्रत्यर्थी / The Respondent- Shri Vimal Shingvi , Jaipur.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त / CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur.
6. गार्ड फाईल / Guard File { ITA No.535/JP/2012 & CO No. 50/JP/2012 }

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar